



क्षेत्रीय कार्यालय—उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
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संदर्भ संख्या : 410/NGT-124/OA-238/21/2022

दिनांक 9/5/2022

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

Sub: Report of the Joint Committee submitted in compliance to Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi Order dated 07-10-2021 in OA No. 238/2021, Vikrant Vs. State of Uttar Pradesh & Ors.

Respected Sir,

With reference to the above subject mentioned above the joint committee inspected the site in compliance of Hon'ble National Green Tribunal order dated 07-10-2021 in OA No. 238/2021, Vikrant Vs. State of Uttar Pradesh & Ors. Joint Committee's report is hereby submitted for kind perusal and necessary action please.

Enclosure: Joint report.

Yours Sincerely


(Utsav Sharma)
Regional Officer

Copy to:

- 1- Member Secretary, U.P. Pollution Control Board, Lucknow for information.
- 2- Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
- 3- Law Officer-I, U.P. Pollution Control Board, Lucknow for information.
- 4- Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.


Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

Compliance Report

In

Original Application No. 238/2021

Vikrant

Versus

State of Uttar Pradesh & Ors.

Order Date – 07.10.2021

Filed on Behalf of:

Uttar Pradesh Pollution Control Board

1. Background

The applicant has filed an application in Hon'ble Tribunal with regards to unscientific dumping of Municipal Solid Waste at Bhatta Road, Sikrod, Raj Nagar Extension, Ghaziabad, U.P., six kilometers away from the Air Force Station, Hindan Air base, in violation of environmental norms and having potential hazard for safety.

Further, Hon'ble Tribunal has constituted a joint Committee comprising of Commissioner, Meerut Division, CPCB, State PCB, Nagar Nigam, Ghaziabad and District Magistrate, Ghaziabad to verify the factual position, take remedial action and furnish an action taken report.

Relevant extract of Hon'ble Tribunal's order dated 07.10.2021 has been reproduced hereunder.

".....In view of above, we direct a joint Committee comprising of Commissioner, Meerut Division, CPCB, State PCB, Nagar Nigam, Ghaziabad and District Magistrate, Ghaziabad to verify the factual position, take remedial action and furnish an action taken report. The State PCB will be the nodal agency for coordination and compliance. The meeting be presided over by the Commissioner, Meerut Division which may be organized within two weeks and remedial action taken within two months thereafter. The joint Committee may also interact with the concerned authorities of the air base and other stakeholders. The joint Committee may ascertain whether there is any plan for waste management in the city of Ghaziabad. It may be further examined whether requisite processing plant to process day to day waste has been set up. Further, whether existing legacy waste dump site at Shakti Khand has been tackled, the data of waste generation, processed, number of sites, daily deposition of waste, legacy waste added on continuous basis and remedial action including funds and monitoring mechanism.....".

2. Compliance Report

In compliance of Hon'ble Tribunal's directions, letter was issued by Regional Officer, U.P. Pollution Control Board, Ghaziabad on 28.01.2022 for seeking nominations from concerned departments for constitution of the Joint Committee. Accordingly, the joint committee of following officers has been constituted:

- i) Divisional Commissioner, Meerut Division, Meerut.
- ii) District Magistrate, Ghaziabad
- iii) Municipal Commissioner, Municipal Corporation, Ghaziabad
- iv) Dr. C.K. Dixit, Scientist 'C', Central Pollution Control Board, Delhi
- v) Mr. Utsav Sharma, Regional Officer, U.P. Pollution Control Board Ghaziabad

Above mentioned committee held a meeting and carried out a site visit at Bhatta Road, Sikrod, Raj Nagar Extension, Ghaziabad, U.P. on 31.01.2022. Besides the nominated members, the Committee was assisted and accompanied by Mr. Bipin Kumar, Additional District Magistrate, Ghaziabad, Dr. Mithlesh Kumar, City Health Officer, Municipal Corporation, Ghaziabad, Mr. B.K. Singh, Assistant Environmental Engineer, U.P. Pollution Control Board Ghaziabad.

Committee's findings with regards to the dump site have been detailed in following part of the report.

2.1 Municipal Solid Waste dump site

It was informed by Ghaziabad Nagar Nigam (GNN) that a piece of Pvt. land (approx. 20 Bigha) was taken by GNN from private person in April 2021 for temporary storage & disposal of municipal waste due to less availability of manpower & machinery during second wave of pandemic Covid-19. It was also informed by GNN that the dumping of fresh waste to this site has been stopped since September 2021.

During visit, Ghaziabad Nagar Nigam (GNN) informed that total approx. 72000 MT waste was disposed at site. Presently, no fresh waste is being sent to this site and capping has been done by covering it with soil and proposal is being prepared by GNN for plantation at site with due approval of land owner.

Complainant was also contacted and he has expressed satisfaction that waste is not being dumped now.



Figure 1: Dumpsite at Bhatta Road, Sikrod, Raj Nagar Extension, Ghaziabad

2.1.2 Plan for waste management in the city of Ghaziabad.

The Plan for waste management in the city of Ghaziabad is enclosed as **Annexure-I**.

2.1.3 Status of Legacy waste dump site at Shakti Khand

About Shakti Khand legacy waste dump site, Ghaziabad Nagar Nigam (GNN) informed that total 105313 MT legacy waste has been processed so far.

Further, GNN informed that out of processed waste, 8544 MT of RDF/Dry has been obtained till date which was further disposed to cement plants at Ultratech Cement and J K Cement, Rajasthan and Waste to Energy plant at Ghazipur.

63000 MT & 2175 MT of compost/bio earth and Inert respectively also generated after processing of waste and are being used by farmers for compost and by GNN for levelling of sites.

It was also informed by GNN that fresh waste (approx. 95 - 100 TPD) is being dumped regularly by Ghaziabad Development Authority (GDA) on the Shakti Khand dump site on daily basis. However, Ghaziabad Nagar Nigam (GNN) has stopped dumping of fresh solid waste.

Recommendation:

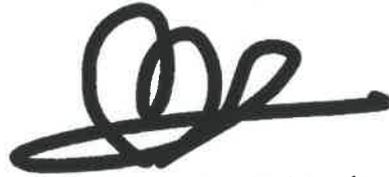
- Ghaziabad Nagar Nigam should ensure that municipal solid waste generated day to day will be processed through garbage factory established by GNN and no waste will be dumped.
- GNN should ensure proper segregation of municipal waste at source and organize awareness programs in public. Some enforcement mechanism should be there. Until & unless, segregation at source is not followed by citizen/other

institutions, the quality in processing of waste can not be achieved and chances of dumping will be there.

- For legacy waste dumped at shakti khand, Ghaziabad Development Authority (GDA) will provide financial support to Ghaziabad Nagar Nigam (GNN) to process the waste which has been dumped by GDA till date and complete the processing of waste within 6 months.
- The waste from shakti khand site should be shifted to already identified site at Galand and in case of any issue, Ghaziabad Development Authority should identify and earmark alternative site for dumping of fresh waste in collaboration with Ghaziabad Nagar Nigam and District Administration within 6 months. No further waste should be dumped on said site after 6 months.



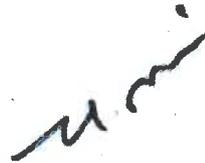
(Bipin Kumar)
Additional District Magistrate,
Ghaziabad



(Shiv Pujan Yadav)
Additional Municipal Commissioner
Municipal Corporation, Ghaziabad



(B.K. Singh)
Assistant Env. Engineer
U.P. Pollution Control Board
Ghaziabad



(C.K. Dixit)
Scientist 'C'
Central Pollution Control Board
Delhi

Ghaziabad Nagar Nigam

ULB Code – 800734

Solid Waste Management

- Initially, the total waste generated per day is between 1100 TPD - 1200 TPD.
- Ghaziabad Nagar Nigam has achieved 100% door to door collection system with a total of 500 number of d2d collection vehicles, those vehicles are very much responsible for collecting segregated waste from households.
- For segregation purpose, Ghaziabad Municipal Corporation has deployed 405 rag pickers and helpers with the help of SBM team, NGOs and third-party vendors, who are successfully ensuring the segregation at source.
- The five level of segregation was done for the five different types of wastes - wet waste, dry waste, hazardous waste, sanitary waste and plastic waste, They have approximate 400 MT Wet Waste, 400 MT Dry Waste, and 400 MT Mixed waste.
- Ghaziabad Municipal Corporation has been working on recycling of waste from a long period of time. In order to ensure the best and reliable way for recycling purpose, Ghaziabad Municipal Corporation has contracted with private vendors and has implemented the plants in various zones for the operation and maintenance of MRF centers and Compost Plant on the basis of revenue sharing model.
- For Dry Waste processing and disposal, plants are being operated at Sihani Garbage Factory 150 TPD Capacity, and Hindon Vihar Rait Mandi 350 TPD Capacity.

- For Wet Waste Ghaziabad Nagar Nigam has Dundahera Wet Waste Processing Plant having Capacity of 500 TPD, Jatwara Sabji Mandi Having Capacity of 5 TPD, and Rajendra Nagar having capacity of 1 TPD.
- For Mixed waste of 400 TPD, We have temporary processing site at Pipe Line Road Bhikanpur, and it will close once WTE plant at gland will get operational. Apart from this our SBM team is working to minimize the mixed wattages.
- Hazardous and sanitary waste processing contract has been given to third party vendors.